

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3441  
ANSWERED ON:25.04.2012  
CAPACITY UTILISATION BY PRIVATE AIRLINES  
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**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether most of the private airlines in domestic sector are utilizing much less flight slots in comparison of their allocated quota resulting in inconvenience to passengers;
- (b) if so, the reasons therefor;
- (c) the steps taken by the Government to check hoarding of slots especially prime departure time slot by airlines;
- (d) whether the ban on Indian private airlines helped foreign airlines to utilize the space unutilized by the domestic airlines;
- (e) if so, whether 80% of foreign flying rights go unutilized; and
- (f) if so, the reasons therefor alongwith the corrective steps taken by the Government in this regard?

**Answer**

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

- (a): No Madam.
- (b): Does not arise.
- (c): Time slots for operation of flight and routes to be flown are filed by the airlines on the basis of commercial inputs and operational feasibility.
- (d): No Madam.
- (e) & (f): Do not arise in view of (d) above.